

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.37 of 2016 &
IA No. 93 of 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Lalpur Wind Energy Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R.1.to R.3

ORDER

Learned counsel for Respondent Nos.1 to 3 seeks a week's more time to file written submissions. She may file the same on or before 04.05.2017 after serving copy on the other side.

List the matter for further hearing on **12.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt